

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

11.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/134/ (IB)/2017
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

for
M. P. S.
M. P. S.
Respondent
16/08/2017

K.R. G. - davis

Counsel for Petitioner.
16/8/2017

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ORDER

Counsel representing both the parties present. Mr. Palaniyappan, one of the Directors of the Respondent Company present in person and stated that the talks between the parties for settlement are in progress and prayed some more time for submitting final outcome. At request made by both the parties, time is enlarged. Put up on **31.08.2017 at 10.30 A.M.**

Sd/-

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk